NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 979/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Kadakia Enterprises

V/s.

Western India Shipyard Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

8 A.S. Tripathi Advocale for Petimon Jopipath

ORDER

TCP No. 979/I&BP/NCLT/MB/MAH/2017

The Petitioner's side is present.

Since it appears that notice on today's hearing was not served upon other side, list this matter on 21.11.2017 with direction to the Petitioner to issue notice to other side intimating next date of hearing as mentioned under Adjudicating Authority Rules and file proof of service on the next date of hearing.

List this matter on 21.11.2017.

SD/-

V. NALLASENAPATHY Member (Technical) SD/-

B.S.V. PRAKASH KUMAR Member (Judicial)